Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 393/2019	Pragati Power Corporation Limited VS Delhi Electricity Regulatory Commission & Ors.	2327/2019 Dated 14/10/2019	21/11/2019		23/11/2019 Court - 1
2	APL No. 392/2019	Indraprastha Power Generation Company Limited VS Delhi Electricity Regulatory Commission & Ors.	2329/2019 Dated 14/10/2019	21/11/2019		23/11/2019 Court - 1
3	APL No. 389/2019 & IA 1895/2019 & IA 1896/2019 & IA 1897/2019 (IA 1895/2019 - For exemption from filling certified copy of impugned order & IA 1896/2019 - For Exemption from filling legible Copy & IA 1897/2019 - For exemption from filing translated copy)	Uttar Pradesh Power Corporation Limited & Ors. VS Uttar Pradesh Electricity Regulatory Commission	2345/2019 Dated 18/10/2019	21/11/2019		23/11/2019 Court - 1